NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 21(ND)09 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. TNB Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Me. Harsh late Advocate Respondents What
2. STARLATE BOTHSKAR SIRECTOR RESPONDENTS

Common Order

Pursuant to the notice effected to the petitioner, Mr. Saurabh Kalia, ld. counsel for the petitioner has put his appearance on their behalf.

2. He requests for an adjournment. At his request, matter is adjourned to 05.09.2016.

(Ina Malhotra) Member Iudicial

(A. Varadharajan) Member Judicial